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Title : Need to devise a mechanism to check adulteration of petrol and diesel sold through retail outlets in Himachal Pradesh and other parts of the country.

PROF. CHANDER KUMAR (KANGRA): I would like to draw the attention of the House towards the problem of adulteration in petrol and diesel in the country. Petrol and diesel are supplied to public through retail outlets owned by the Government and Private Sectors. For every consumer products, there is a provision for quality check. But in the case of petroleum products, there is no provision of any quality check particularly in rural areas. Few years back, the crises of fuel adulteration had been highlighted by the Centre for Science and Environment, CSE was shocked by the magnitude of adulteration. Anything, like cheap imported kerosene or waste oil are mixed into transport fuels. The CSE had tracked this crime but still it continues. There is a rampant adulteration of Petroleum products throughout the country and especially in Himachal Pradesh. A complaint against IBP outlet at Jawali Kangra, H.P. has come in the notice regarding adulteration. Sir, since adulterated petrol and diesel is being used, the engines, of the vehicles are damaged earlier than their life term. Further, this is a concern for health also.

Sir, I urge upon the Government to introduce a mechanism to check the quality of petrol and diesel supplied to the public through retail outlets. I suggest that a meter should be installed at every retail outlet, whether owned by Government of private owner and if there is complaint regarding adulteration, the samples should be checked by the independent authority.